## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) 31/NCLT/AHM/2017 In CA(CAA) No. 1/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

Name of the Company:

Aditya Birla Nuvo Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mihir Jashi Sr. Advocate Petitioner

2. Sandeep Singhi Advocate

3. Pranjal Buch

4. Patrile Helmyn

1. Mihir Jashi Sr. Advocate

1. Mihir Jashi

2. Sandeep Singhi

4. Advocate

1. Mihir Jashi

4. Advocate

1. Mihir Jashi

5. Advocate

1. Mihir Jashi

6. Advocate

1. Mihir Jashi

7. Mihir Jashi

8. Advocate

1. Mihir Jashi

9. Advocate

1. Mihir Jashi

1. Mihir Jashi

1. Mihir Jashi

2. Sandeep Singhi

3. Pranjal Buch

1. Mihir Jashi

4. Advocate

1. Mihir Jashi

3. Pranjal Buch

1. Mihir Jashi

4. Advocate

1. Mihir Jashi

3. Pranjal Buch

1. Mihir Jashi

4. Advocate

1. Mihir Jashi

3. Pranjal Buch

1. Mihir Jashi

4. Advocate

1. Mihir Jashi

3. Advocate

1. Mihir Jashi

3. Advocate

1. Mihir Jashi

4. Mihir Jashi

4. Mihir Jashi

5. Advocate

1. Mihir Jashi

6. Mihir Jashi

7. Mihir Jashi

8. Mihir Jashi

8.

## ORDER

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner. Learned Advocate Mr. Pathik Acharya present for Official Liquidator. None present for other Statutory Authorities.

Proof of publication filed.

Proof of issue of notices to Regional Director, Registrar of Companies and Mr. Mukesh Mohan Chandiramani filed.

No representation received from public including Mr. Mukesh Mohan Chandiramani.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of May, 2017.